

PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) to (d) There is no proposal under consideration from M/s Indian Energy Corporation Limited to set up an oil refinery under 100% EOU scheme in Andhra Pradesh.

ISRO

3786. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Space Research Organisation (ISRO) is working out the technical details to hook up the various power grids via satellite to provide rapid information about the location of faults; and

(b) if so, the details of the project and the time by which the Power Grid Corporation Ltd. propose to use satellite technology to monitor power despatch quality and grid health ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) :

(a) No, Sir.

(b) Does not arise.

Private Investment

3787. SHRI CHINTAMAN WANAGA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government proposed to set up independent authority to monitor private investment in petroleum industry;

(b) if so, the details thereof ?

(c) whether various recommendations have been received by the Government in this regard; and

(d) if so, the action taken or proposed to be taken by the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[Translation]

Counter Magnet City

3788. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state:

(a) the facilities given for the development of

proposed counter magnet city under National Capital Territory of Delhi, till date;

(b) the manner in which it is proposed to be implemented; and

(c) the total amount spent on this work during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The Counter Magnet Cities have been selected in States of Punjab, Haryana, Rajasthan, Madhya Pradesh and Uttar Pradesh. Initially five cities namely, Hissar, Patiala, Gwalior, Kota and Bareilly have been chosen for investment. The concerned State Governments and its implementing agencies prepare integrated plan under which detailed projects are prepared and implemented. Some of these projects are funded through a Development Fund financed jointly by NCR Planning Board and the State Governments while others are funded by the State Governments exclusively.

(c) A sum of Rs. 6 crores has been released by NCR Planning Board for the Counter Magnet Towns during the last three years.

[English]

Nehru Rozgar Yojana

3789. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state:

(a) the number of employment opportunities created during 1994-95, 1995-96 & 1996-97 under the Nehru Rozgar Yojana, State-wise;

(b) the objectives set under NRY during the above period, State-wise; and

(c) the main schemes under the above Yojana which were taken advantage of by the educated unemployed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The details of targets set and number of beneficiaries assisted to set up micro-enterprises and number of mandays of work generated, State-wise, during the years 1994-95, 1995-96 and 1996-97, under the Nehru Rozgar Yojana, are given in the enclosed Statement-I, II and III.

(c) No Scheme of the Nehru Rozgar Yojana prescribes any academic qualification for beneficiaries. All the Schemes re-open to the urban poor living below the poverty line.